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ORDER (ORAL)

By Mr. Justice Permod Kohli

None appears for the applicant even on the second call. On the last two dates of hearing also, the applicant remained absent. It appears that the applicant is not interested to prosecute this O.A. Dismissed for default of appearance and prosecution.

(NITA CHOWDHURY)
MEMBER (A)

(PERMOD KOHLI)
CHAIRMAN

/kdr/